HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 4th October, 2021

NOTIFICATION

No.F.4(24)-HC/2021/21903/ Shri Saikat Kar, Private Secretary-II (Group-B Gazetted), High Court of Tripura is hereby promoted to the post of **Private Secretary-I** (Group-A Gazetted), High Court of Tripura, Agartala temporarily in pay Level-15 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

Shri Kar after joining in the post of Private Secretary-I on promotion will be performing his present duties until further order(s).

No.F.4(24)-HC/2021/21904/ Shri Dipesh Deb, Private Secretary-II (Group-B Gazetted), High Court of Tripura is hereby promoted to the post of **Private Secretary-I** (Group-A Gazetted), High Court of Tripura, Agartala temporarily in pay Level-15 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

Shri Deb after joining in the post of Private Secretary-I on promotion will be performing his present duties until further order(s).

No.F.4(24)-HC/2021/21905/ Shri Munna Saha, Private Secretary-II (Group-B Gazetted), High Court of Tripura is hereby promoted to the post of **Private Secretary-I** (Group-A Gazetted), High Court of Tripura, Agartala temporarily in pay Level-15 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

Shri Saha after joining in the post of Private Secretary-I on promotion will be performing his present duties until further order(s).

No.F.4(24)-HC/2021/21906/ Smt. Amrita Deb, Private Secretary-II (Group-B Gazetted), High Court of Tripura is hereby promoted to the post of **Private Secretary-I** (Group-A Gazetted), High Court of Tripura, Agartala temporarily in pay Level-15 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of her joining in the existing vacancy.

Smt. Deb after joining in the post of Private Secretary-I on promotion will be performing her present duties until further order(s).

No.F.4(24)-HC/2021/21907/ Shri Sabyasachi Ghosh, Private Secretary-II (Group-B Gazetted), High Court of Tripura is hereby promoted to the post of **Private Secretary-I** (Group-A Gazetted), High Court of Tripura, Agartala temporarily in pay Level-15 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

Shri Ghosh after joining in the post of Private Secretary-I on promotion will be performing his present duties until further order(s).

No.F.4(24)-HC/2021/21908/ Shri Anjan Ghosh, Private Secretary-II (Group-B Gazetted), High Court of Tripura is hereby promoted to the post of **Private Secretary-I** (Group-A Gazetted), High Court of Tripura, Agartala temporarily in pay Level-15 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

Shri Ghosh after joining in the post of Private Secretary-I on promotion will be performing his present duties until further order(s).

No.F.4(24)-HC/2021/21909/ Shri Sabyasachi Bhattacharjee, Private Secretary-II (Group-B Gazetted), High Court of Tripura is hereby promoted to the post of **Private Secretary-I** (Group-A Gazetted), High Court of Tripura, Agartala temporarily in pay Level-15 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

Shri Bhattacherjee after joining in the post of Private Secretary-I on promotion will be performing his present duties until further order(s).

They will remain on officiating basis for a period of 2(two) years in terms of Rule 12 of the High Court of Tripura Services (Appointment, Conditions of Service and Conduct) Rules, 2014 (as amended upto date).

By order,

Sd/-

(D.M. Jamatia)
Registrar General

Memo No.F.4(24)-HC/2021/21910-39. Dated, Agartala, the 4th October, 2021

Copy to :-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.

3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura, Agartala.
5. The Accountant General, Tripura, Agartala.
6. The LR & Secretary, Law, Government of Tripura, Agartala.
7. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
8. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
9. The Registar(Vigilance), High Court of Tripura, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. All Deputy Registrars, High Court of Tripura, Agartala.
14. The Chief Librarian, High Court of Tripura, Agartala.
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala.
16. All Assistant Registrars, High Court of Tripura, Agartala.
17. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the notification in the official Website of the High Court of Tripura, Agartala.
18. The Treasury Officer, Treasury No.-II, Agartala, West Tripura.
19. All Superintendents/Sr. Grade Translator/Court Officer, High Court of Tripura, Agartala.
20. The Publisher, Tripura Gazette, Tripura Govt. Press, Agartala for publication of the Notification in the next issue of Tripura Gazette.
21. Cash Section, High Court of Tripura, Agartala.
22. Shri Saikat Kar, Private Secretary-II, High Court of Tripura, Agartala.
23. Shri Depesh Deb, Private Secretary-II, High Court of Tripura, Agartala.
24. Shri Munna Saha, Private Secretary-II, High Court of Tripura, Agartala.
25. Smt. Amrita Deb, Private Secretary-II, High Court of Tripura, Agartala.
26. Shri Sabyasachi Ghosh, Private Secretary-II, High Court of Tripura, Agartala.
27. Shri Anjan Ghosh, Private Secretary-II, High Court of Tripura, Agartala.
28. Shri Sabyasachi Bhattacharjee, Private Secretary-II, High Court of Tripura, Agartala.
29. Personal file.
30. ORDER FILE.

4/10/21

Registrar General